

## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 82/2021 in O.A. No.1735/2020

This the 12th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. Ashish Kalia, Member (J)

- 1. Mukesh Pal, aged 35 years S/o Sh. Man Singh r/o H. No. 502, Ward No. 509 Colony Jail Singh Vill. Gharonda Distt. Karnal (Har.)
- 2. Man Singh, aged 57 years s/o Sh. Baaru, working as Helper Khallasi under SSE, Train Lighting, New Delhi r/o H. No. 502, Ward No. 509 Colony Jail Singh Vill. Gharonda Distt. Karnal (Har.)

... Applicants

(through Advocate: Shri Yogesh Sharma)

## Versus

Sh. S. C. Jain Divisional Railway Manager Northern Railway, State Entry Road, New Delhi

Respondent

(through Advocate: Sh. Krishna Kant Sharma)

## **ORDER** (Oral)



## Hon'ble Mr. Ashish Kalia, Member (J):

In terms of compliance order, CP is closed.

(Ashish Kalia) Member (J) (A. K. Bishnoi) Member (A)

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